

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 2154
ANSWERED ON 19/03/2025

EVALUATION OF RASHTRIYA GRAM SWARAJ ABHIYAN

2154 # SHRI SANJAY SINGH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of funds allocated and expenditure incurred on the implementation of Rashtriya Gram Swaraj Abhiyan Yojana during the last five years, State-wise;
- (b) the details of elected representatives and Panchayat officials who have been trained under this scheme till date, State-wise; and
- (c) whether Government has conducted any independent audit to evaluate the success of Gram Panchayats in implementing their development plans, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) The Ministry implemented the Rashtriya Gram Swaraj Abhiyan (RGSA) during 2018-19 to 2021-22 and Revamped scheme is being implemented since 2022-23. The schemes was/is demand driven in nature and funds have been released to States/UTs on basis of respective Annual Action Plan submitted by the States/UTs and as approved by Central Empowered Committee (CEC) of RGSA. Under the scheme there is no provision for allocation of funds to the States/ UTs in advance. Details of expenditure incurred by the Ministry under the schemes during the last five years is at **Annexure-I**.

(b) Details of elected representatives and Panchayat officials trained under the schemes is attached at **Annexure-II**.

(c) The Ministry has rolled out an application - AuditOnline under e-Panchayat Mission Mode Project (MMP). It allows for online audit of Panchayat accounts and records detailed information about internal and external audit. So far, 11,463 auditors have been registered on AuditOnline and 2,58,120 Panchayat audit plans have been prepared for the audit period 2022-23. 2,57,226 Audit reports have been generated and 27,08,701 audit observations have been recorded.

ANNEXURE-I

Annex refer to in reply to Part (a) of the Rajya Sabha Unstarred Question No. 2154 to be answered on 19/03/2025

State/UT-wise Funds released under RGSA scheme since 2019-20

(Rs. in Crore)

| Sl. No. | States/UTs | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 |
|---|--|---------------|---------------|---------------|---------------|----------------|
| 1 | Andhra Pradesh | 0.00 | 22.34 | 38.54 | 0.00 | 0.00 |
| 2 | Arunachal Pradesh | 39.59 | 0.00 | 30.07 | 108.69 | 72.090 |
| 3 | Assam | 23.22 | 26.12 | 44.04 | 55.29 | 77.696 |
| 4 | Bihar | 0.00 | 0.00 | 63.77 | 33.37 | 25.00 |
| 5 | Chhattisgarh | 0.00 | 4.04 | 7.93 | 0.00 | 17.570 |
| 6 | Goa | 0.00 | 0.00 | 0.59 | 0.00 | 0.890 |
| 7 | Gujarat | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 8 | Haryana | 0.00 | 9.89 | 0.00 | 0.00 | 0.00 |
| 9 | Himachal Pradesh | 10.00 | 22.10 | 32.42 | 60.645 | 19.310 |
| 10 | Jharkhand | 0.00 | 2.34 | 7.74 | 0.00 | 31.000 |
| 11 | Karnataka | 0.00 | 0.44 | 29.15 | 36.00 | 20.00 |
| 12 | Kerala | 0.00 | 8.13 | 12.00 | 30.40 | 10.000 |
| 13 | Madhya Pradesh | 85.48 | 71.42 | 47.11 | 28.00 | 32.170 |
| 14 | Maharashtra | 8.44 | 66.76 | 73.34 | 37.84 | 116.118 |
| 15 | Manipur | 4.54 | 3.41 | 2.98 | 8.63 | 9.560 |
| 16 | Meghalaya | 2.63 | 3.97 | 0.00 | 0.00 | 6.000 |
| 17 | Mizoram | 0.50 | 21.19 | 5.56 | 14.27 | 10.000 |
| 18 | Nagaland | 3.94 | 3.72 | 4.58 | 0.00 | 10.000 |
| 19 | Odisha | 0.00 | 2.94 | 1.33 | 11.397 | 27.334 |
| 20 | Punjab | 0.00 | 13.45 | 10.78 | 34.253 | 10.000 |
| 21 | Rajasthan | 0.00 | 12.98 | 17.27 | 0.00 | 21.720 |
| 22 | Sikkim | 5.10 | 4.75 | 1.19 | 6.01 | 6.000 |
| 23 | Tamil Nadu | 5.30 | 56.88 | 39.89 | 25.42 | 0.00 |
| 24 | Telangana | 0.00 | 12.00 | 0.00 | 0.00 | 20.00 |
| 25 | Tripura | 0.00 | 2.53 | 4.67 | 9.80 | 7.430 |
| 26 | Uttar Pradesh | 169.92 | 32.54 | 83.08 | 85.05 | 84.126 |
| 27 | Uttarakhand | 23.79 | 26.75 | 0.00 | 42.48 | 64.670 |
| 28 | West Bengal | 44.10 | 33.52 | 15.14 | 4.28 | 33.692 |
| Union Territories | | | | | | |
| 29 | Andaman and Nicobar Islands | 0.00 | 0.00 | 0.00 | 0.00 | 0.790 |
| 30 | Dadra & Nagar Haveli and Daman and Diu | 0.00 | 0.00 | 0.00 | 1.14 | 1.000 |
| 31 | Delhi | - | - | - | - | - |
| 32 | Jammu and Kashmir | 6.19 | 25.00 | 40.00 | 40.00 | 65.000 |
| 33 | Ladakh | - | 2.15 | 1.08 | 0.00 | 0.00 |
| 34 | Lakshadweep | 0.00 | 0.00 | 0.00 | 0.00 | 1.00 |
| 35 | Puducherry | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Other Implementing Agency/ NIRD & Other | | 0.16 | 8.59 | 3.75 | 10.009 | 14.694 |
| Total | | 432.90 | 499.93 | 617.99 | 682.98 | 814.860 |

ANNEXURE-II

Annex refer to in reply to Part (b) of the Rajya Sabha Unstarred Question No. 2154 to be answered on 19/03/2025

Details of Participants trained under RGSA/ Revamped RGSA

| S.No. | States/UTs | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25* |
|--------------------------|--|----------------|----------------|----------------|------------------|------------------|-----------------|
| 1 | Andhra Pradesh | 600866 | 483233 | 155089 | 649,156 | 165,001 | 306581 |
| 2 | Arunachal Pradesh | 9636 | 0 | 0 | 3,711 | 6,138 | 8508 |
| 3 | Assam | 209737 | 114159 | 113700 | 227,733 | 348,183 | 129486 |
| 4 | Bihar | 30223 | 34871 | 24352 | 404,406 | 163,809 | 412667 |
| 5 | Chhattisgarh | 129543 | 39843 | 42115 | 121,099 | 163,292 | 82503 |
| 6 | Goa | 3089 | 0 | 3249 | 1,777 | 3,548 | 3615 |
| 7 | Gujarat | 22159 | 0 | 10455 | 250 | 1,938 | 82133 |
| 8 | Haryana | 0 | 3334 | 4490 | 4,859 | 12,431 | 11840 |
| 9 | Himachal Pradesh | 3852 | 518 | 18387 | 9,531 | 92,458 | 105912 |
| 10 | Jharkhand | 0 | 0 | 25260 | 8,302 | 54,056 | 85303 |
| 11 | Karnataka | 304477 | 296546 | 246328 | 213,467 | 363,317 | 249360 |
| 12 | Kerala | 107216 | 0 | 140390 | 179,478 | 149,153 | 117524 |
| 13 | Madhya Pradesh | 480984 | 961367 | 334724 | 281,610 | 86,884 | 202251 |
| 14 | Maharashtra | 711268 | 116315 | 632686 | 1,041,165 | 984,321 | 325190 |
| 15 | Manipur | 582 | 8338 | 232 | 894 | 5,591 | 195 |
| 16 | Meghalaya | 10797 | 0 | 1173 | 11,588 | 74,410 | 34698 |
| 17 | Mizoram | 3048 | 0 | 58 | 2,659 | 9,800 | 5994 |
| 18 | Nagaland | 5457 | 600 | 25540 | 1,832 | 3,435 | 3380 |
| 19 | Odisha | 65500 | 37784 | 27077 | 79,116 | 160,774 | 202986 |
| 20 | Punjab | 0 | 28094 | 45940 | 36,378 | 13,359 | 111332 |
| 21 | Rajasthan | 570 | 0 | 3164 | 2,481 | 96,389 | 19760 |
| 22 | Sikkim | 6910 | 15166 | 335 | 13,552 | 11,249 | 5290 |
| 23 | Tamil Nadu | 160399 | 628125 | 130329 | 106,560 | 101,513 | 73249 |
| 24 | Telangana | 14016 | 1039 | 3889 | 14,506 | 2,441 | 1616 |
| 25 | Tripura | 10399 | 6794 | 6708 | 7,743 | 63,715 | 48216 |
| 26 | Uttar Pradesh | 2226 | 20335 | 140 | 48,241 | 144,374 | 41259 |
| 27 | Uttarakhand | 16648 | 71835 | 116042 | 263,409 | 82,712 | 20880 |
| 28 | West Bengal | 453766 | 448226 | 378110 | 174,974 | 272,762 | 227879 |
| Union Territories | | | | | | | |
| 29 | Andaman and Nicobar Islands | 509 | 0 | 553 | 1,874 | 2,865 | 4894 |
| 30 | Dadra and Nagar Haveli and Daman and Diu | 61 | 0 | 223 | 575 | 1,000 | 1073 |
| 31 | Jammu and Kashmir | 34256 | 11950 | 80000 | 284,138 | 350,026 | 77374 |
| 32 | Ladakh | 0 | 0 | 4898 | 0 | 0 | 26 |
| 33 | Lakshadweep | 0 | 0 | 0 | - | - | 0 |
| 34 | Puducherry | 0 | 0 | 0 | - | - | 0 |
| | NIRDPR | | | | 5,229 | 1,438 | 1740 |
| | Total | 3398194 | 3328472 | 2575636 | 4,202,293 | 3,992,382 | 3004714 |

*as on 13/03/2025